

**BEFORE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO.588 OF 2025

IN THE MATTER OF:

Sanjay Sharan

Applicant

Versus

Ministry of Environment Forest &
Climate Change & Ors.

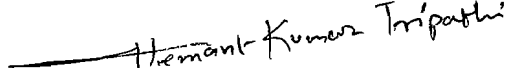
Respondents

N.D.O.H.: 21.08.2026

I N D E X

SL.NO	PARTICULARS	PAGE NO.
1.	Additional affidavit on behalf of Respondent No.12 (State of Madhya Pradesh)	1 – 2
2.	ANNEXURE-R-12/12: True copy of the Ambient Air Quality Monitoring Stations charts of all the four TPP's from July, 2025 to April, 2026.	3 – 6

FILED BY:


(Hemant Kumar Tripathi)

Advocate for the Respondent No.12
206, New Lawyers Chambers,
Supreme Court of India
New Delhi-110001
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Email: secretarybharat@gmail.com

Date:10.07.2026

BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO.588 OF 2025

IN THE MATTER OF:

Sanjay Sharan

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Respondents

ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT

NO. 12 (STATE OF MADHYA PRADESH)

I, Harsh Gupta, aged about 59 years, S/o Late Shri R.P

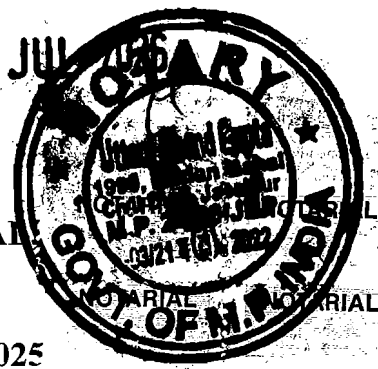
Gupta, the Additional Chief Engineer, (R&M), M.P.P.G.C.L., Jabalpur,

I am fully aware of the facts of the case and have been duly authorized

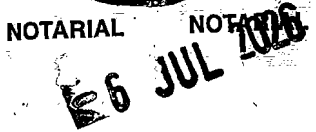
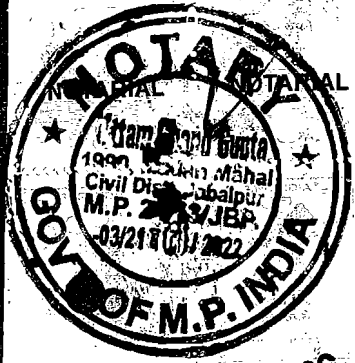
to appear and conduct the stand of Respondent No.12, State of Madhya

Pradesh, Vallabh Bhawan, Bhopal-462004,

1. That the present dispute is in regard to the provisions of the Notification dated 11.07.2025 and the Ambient Air Quality in regard to sulphur dioxide (SO₂) and nitrogen oxides (NO_x) due to the discharge by the stacks of the power plants being run by the answering respondent.
2. In this regard we are placing on record the data of Ambient Air Quality Monitoring Stations, for the four plants for the period July 2025 to April 2026 for perusal by the Hon'ble Tribunal.



1128
6/7/26.



= 6 JUL 2026

3. It is to be noted that although the required average is 80 mg/NM³ for both of them in no case is the quantity of SO₂ and NO_x is even half or more of the normal expected quantity prescribed by the notifications of the MoEF&CC. A true copy of the said charts of all the four plants is being annexed hereto and marked as ANNEXURE-R-12/12.
4. The Air quality chart from January, 2025 to June, 2025 is already in record in pgs.22 & 24 of the counter affidavit of the answering respondent.
5. That the annexure annexed to the additional Affidavit is true copy of their respective originals.

= 6 JUL 2026

(Signature)
6/7/2026
DEPONENT

VERIFICATION:

I, Harsh Gupta, the Deponent mentioned above do hereby most solemnly affirmed and verified that what is stated in the above Additional Affidavit is true to my knowledge based on the records maintained in the office of Respondent No.12 and I believe the same to be true. Verified at JABALPUR on this the 6th day of July, 2026.

Solemnly affirmed before me
Declared before me as under = 6 JUL 2026

Shri/Smt. Harsh Gupta

S/o, W/o, D/o Shri. Lata R.P. Gupta

aged about 59 Yrs. Occupation Asst Chief Engineer (R&M)

Resident of M.P.E.C.L. Jabalpur (M.P.)

Who is personally known to me/has been duly identified by BP

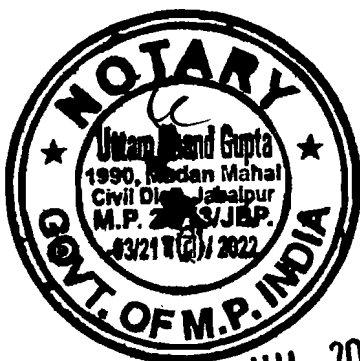
Signature of identifier
Notary Register BP

Sr. No. 1128

Uttam Chandra Gupta
NOTARY

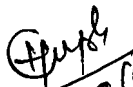
Jabalpur District

M.P. INDIA



= 6 JUL 2026

Average data of Ambient Air Quality Monitoring Stations, ATPS, Chachai										
	Plant Premises Location								Colony MPPGCL	
Month	Gate No-1 CAAQMS-1 (East-800 mtr.)		Gate No-2 (West-500 mtr)		Kelhori (North-2 km)		Raw Water Pump House (South- 1.0 km)		Hospital CAAQMS-2	
	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x
Norms	80	80	80	80	80	80	80	80	80	80
Jul-25	12.23	11.88	11.32	12.52	8.97	10.33	10.08	11.06	11.03	26.54
Aug-25	8.30	12.16	11.69	12.91	10.05	10.82	10.69	11.49	10.32	26.04
Sep-25	8.29	18.44	11.01	11.68	9.74	10.92	8.97	10.33	11.49	26.01
Oct-25	9.27	23.33	10.84	12.00	10.63	11.79	10.92	11.75	12.71	26.21
Nov-25	10.06	14.83	11.32	12.52	8.97	10.33	9.74	10.92	14.39	26.21
Dec-25	9.76	12.70	11.57	13.18	10.32	11.42	10.51	11.27	12.38	26.21
Jan-26	13.99	12.72	11.37	11.75	10.69	11.75	10.96	11.89	12.63	24.43
Feb-26	19.96	12.83	11.34	13.42	10.44	11.36	10.9	11.56	14.64	23.44
Mar-26	26.27	14.26	12.99	11.63	10.83	11.89	10.93	11.74	16.00	23.23
Apr-26	53.18	14.22	11.77	14.06	10.79	11.8	11.06	12.04	13.01	22.57

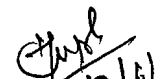

 (Harsh Gupta)
 Addl. Chief Engineer (R&M)
 O/o CE (R&M) MPPGCL, Jabalpur


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Ravikant Raut
 Chief Chemist
 O/o E.D. (O&M : Gen.)
 M P P G C L, Jabalpur

Average data of Ambient Air Quality Monitoring , STPS, Sarni

Month	CAAQMS-1 (Effluent, Treatment Plant)		CAAQMS-2 (MPPGCL Hospital, Sarni)		CAAQMS-3 (Erector's Hostel)		CAAQMS-4 (Betul Collectorate, Permites Betul)		Outside Power House Location-1 (130 Hectare Near Dhased Village)		Outside Power House Location-2 (Lal Chouki Near 373 Hectare)		Outside Power House Location-3 (MPPGCL Hospital)		Outside Power House Location-4 (Erector's Hostel)	
	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x
Norms	80	80	80	80	80	80	80	80	80	80	80	80	80	80	80	80
Jul-25	17.75	4.20	27.43	58.12	Out since 25-10-2021				12.20	15.60	15.60	17.40	13.94	15.55	13.25	14.55
Aug-25	11.66	3.76	8.87	9.77					9.50	10.80	10.80	12.20	12.50	14.58	11.49	13.27
Sep-25	11.64	3.06	7.92	79.85					8.60	10.10	10.10	13.40	11.08	13.03	10.25	12.49
Oct-25	12.90	4.43	8.90	34.82					14.90	18.20	15.10	17.60	13.18	15.91	12.64	15.07
Nov-25	19.19	8.10	13.69	47.76					10.40	11.90	12.10	14.50	12.39	24.44	12.26	14.15
Dec-25	44.33	7.52	12.65	51.62					12.30	15.50	13.50	15.80	14.71	26.17	12.7	15.00
Jan-26	33.71	6.46	8.66	44.84					13.70	15.20	11.80	14.50	12.95	22.64	12.04	14.50
Feb-26	34.17	6.17	9.25	42.56					11.80	14.50	12.40	14.70	12.63	19.56	12.26	14.66
Mar-26	35.02	7.18	9.59	42.03					10.80	13.20	14.40	17.70	11.78	18.41	12.16	14.70
Apr-26	34.85	8.36	9.31	34.90					12.80	15.20	9.60	10.80	13.07	15.71	11.31	13.52


 (Harsh Gupta)
 Addl. Chief Engineer (R&M)
 O/o CE (R&M) MPPGCL, Jabalpur

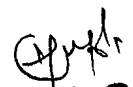

 Ravikant Raut
 Chief Chemist
 O/o E.D. (O&M : Gen.)
 M.P.P.G.C.L., Jabalpur

Average data of Ambient Air Quality Monitoring , SGTPS, Birsinghpur										
Month	CAAQMS-1		CAAQMS-2		Outside Power House Location-1 (Eg.-Changera Village)		Outside Power House Location-2 (Mudariya)		Outside Power House Location-3 (Colony area)	
	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x	SO ₂	NO _x
Norms	80	80	80	80	80	80	80	80	80	80
Jul-25	14.21	46.21	13.68	17.62	13.04	17.8	14.11	18.98	15.4	15.8
Aug-25	15.89	23.05	14.14	18.75	13.71	17.91	13.57	17.7	14.9	15.1
Sep-25	16.99	1.84	14.77	19.65	13.26	18.52	14.58	19.78	13.72	13.33
Oct-25	17.95	1.92	14.24	18.58	18.86	14.44	18.66	13.81	10.2	10
Nov-25	17.26	3.67	13.77	18.72	14.37	19.23	14.74	19.41	17.86	17.77
Dec-25	22.04	12.84	13.9	18.35	12.38	17.96	13.6	18.17	17.7	17.5
Jan-26	23.31	13.51	14.07	20.46	14.07	20.02	13.76	20.24	15.8	14.7
Feb-26	18.52	14.73	14.19	20.69	21.23	21.05	13.44	19.54	13.6	13.75
Mar-26	6.92	17.78	15.04	18.15	17.21	21.79	15.24	19.96	14.5	13.17
Apr-26	19.73	22.69	20.01	23.79	19.71	21	18.46	20.9	15.2	14.21


 (Harsh Gupta)
 Addl. Chief Engineer (R&M)
 O/o CE (R&M) MPPGCL, Jabalpur


 Ravikant Raut
 Chief Chemist
 O/o E.D. (O&M Gen.)
 M.P.G.C.L., Jabalpur

Average data of Ambient Air Quality Monitoring, SSTPP, Khandwa								
Month	CAAQMS-1 Loco Shade		CAAQMS-2 Medical Center		CAAQMS-3 Sivariya Colony		Outside Power House Location-1 (ITI Bhagwanpura)	
	SO ₂ (µg/m ³)	Nox (µg/m ³)	SO ₂ (µg/m ³)	Nox (µg/m ³)	SO ₂ (µg/m ³)	Nox (µg/m ³)	SO ₂ (µg/m ³)	Nox (µg/m ³)
Norms	80	80	80	80	80	80	80	80
Jul-25	Out	Out	Out	21.66	40	6.32	12.81	14.34
Aug-25				14.13	41.1	7.51	12.74	14.36
Sep-25				4.04	41.6	6.69	12.8	14.61
Oct-25				10.02	42.08	7.04	12.76	14.75
Nov-25				1.62	42.43	10.91	12.68	14.53
Dec-25				0.04	42.71	11.5	12.75	14.93
Jan-26				out	43.16	10.87	12.91	14.83
Feb-26				0.28	43.95	9.47	13.03	14.97
Mar-26				0.41	46.98	11.56	13.23	14.92
Apr-26				1.74	47.17	10.77	13.91	15.78


(Harsh Gupta)
 Addl. Chief Engineer (R&M)
 O/o CE (R&M) MPPGCL, Jabalpur


Ravikant Naut
 Chief Chemist
 O/o E.D. (O&M Gen.)
 M.P.P.G.C.L., Jabalpur

1830



secretary 206 <secretarybharat@gmail.com>

Fwd: Sanjay Sharan vs. Union of India & Ors. OA No.588 of 2025

1 message

Hemant Tripathi <hemantripathi29@gmail.com>
To: secretary 206 <secretarybharat@gmail.com>

Fri, Jul 10, 2026 at 3:15 PM

----- Forwarded message -----

From: **Hemant Tripathi** <hemantripathi29@gmail.com>
Date: Fri, 10 Jul 2026 at 15:15
Subject: Sanjay Sharan vs. Union of India & Ors. OA No.588 of 2025
To: Mohd Faisal <faisalmohd007@gmail.com>

Sir,

Kindly refer to the above matter,
Service of Additional Affidavit on behalf of the Respondent No.12

Kindly find the attachment,
Thank you.



SANJAY SHARAN Additional affidavit.pdf
256K